

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

S.No.	Head of Account	(Rupees in Crores)		
		Actuals upto July, 2008	Coppy upto July, 2007	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	0.32	0.84	-61.9
	Non-Tax Revenue	0.71	0.56	26.79
	Grants-in-aid & contribution	0	0	
	Capital Receipts			
	Recovery of Loans	0.2	0.21	-4.76
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	Contingency Fund	0	0	
	Public Account	4.77	15.13	-68.47
A	Total Receipts	6.00	16.74	-64.16
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	21.2	20.78	2.02
	Capital Expenditure			
	Plan	0	0	
	Non-Plan	0	0	
	Loans & Advances			
	Plan	0	0	
	Non-Plan	0.07	0.04	75
	Contingency Fund	0	0	
	Public Account	4.57	13.59	-66.37
B	Total Disbursements	25.84	34.41	-24.91
C	Net Cash Flow (A-B)	-19.84	-17.67	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upt July, 2008	Coppy upto July, 2007	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	0.32	0.84	-61.9
2	0049-Interest Receipts	0.07	0.03	133.33
3	0059-Public Works	0.38	0.37	2.7
4	0070-Other Administrative Service	0.13	0.04	225
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0	0	0
6	0210-Medical and Public Health	0.06	0.06	0
7	0216-Housing	0.07	0.06	16.67
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.20	0.21	-4.76
	<u>Total:</u>	1.23	1.61	-23.6

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2008-2009)

(Rupees in Crore)

S.No.		B.E. 2008-2009			Actual Exp upto July, 2008			-Coppo upto July - 2007		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.62									
	Supreme Court of India	0	58.57	58.57	0	20.20	20.20	0	20.04	20.04
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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